## Central Administrative Tribunal Principal Bench

CP No. 445/2009 OA 1928/1999

New Delhi this the 10th day of December, 2009

Hon'ble Mr. Justice M.Ramachandran, Vice Chairman (J) Hon'ble Dr. Veena Chhotray, Member (A)

Jeevan Lal, Age about 52 years, S/o Shri Harswroop, R/o D 1016, Gali No.12, Ashok Nagar, New Delhi-93

-Applicant

(By Advocate: Shri S.K. Gupta

-VERSUS-

- Shri Y.S. Dadwal,
   Commissioner,
   Delhi Police,
   Police Headquarter,
   MSO Building, IP Estate,
   New Delhi
- 2. Shri Anand Mohan,
  Deputy Commissioner of Police (East),
  Salimarg Park, Sahadara, Delhi

-Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

Mr. M.Ramachandran:

Mr. Vijay Pandita, appearing on behalf of the respondents, submits that the compliance order has been passed and payment of dues will be effected, in any case, within three weeks from today. Taking notice of the facts presented, we close the CP. Notices are discharged.

(Dr. Veena Chhotray) Member (A)

(M.Ramachandaran) Vice Chairman (J)